

**PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE.**

**Present:-Sri.S.Krishnakumar, District Judge**

Sub: Estt. - District Court, Kozhikode - Sri. Mohanan.K, Process Server, Munsiff - Magistrate Court, Thamarassery - Relinquishment of further promotion up to One Year - accepted - Orders - Issued  
Read:- Representation dated 30.05.2022 put in by Sri. Mohanan.K, Process Server, Munsiff - Magistrate Court, Thamarassery .

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**ORDER NO.A1-5742/2022.**

**KOZHIKODE. DATED: 09-06-2022.**

Sri. Mohanan.K, Process Server, Munsiff - Magistrate Court, Thamarassery requesting to accept relinquishment of his right for appointment by transfer as Attender and consequential benefits for one year from 01-06-2022 . He has submitted the Statement of relinquishment as prescribed in GO(P) 39/91/ P & ARD Dated 07.12.1991 duly counter-signed by the Munsiff-Magistrate Thamarassery.

In the above circumstances, the temporary relinquishment of right for appointment by transfer as Attender and consequential benefits for one year from 01-06-2022 tendered by Sri.Mohanan.K, Process Server, Munsiff - Magistrate Court, Thamarassery is accepted. Make necessary entries in the Service Register of the incumbent.

Sd/-  
**District Judge**

To

1. The Munsiff - Magistrate ,Thamarassery.
2. Sri. Mohanan.K, Process Server, Munsiff - Magistrate Court, Thamarassery ( Through the Munsiff - Magistrate Thamarassery )

Copy to :

1. The Registrar (District Judiciary) , High Court of Kerala, Ernakulam (with CL).
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Superintends II / III / DSA District Court, Kozhikode.
4. The File 5. The Proceedings file.

// True copy / Forwarded / By Order//

  
Sheristadar